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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 204/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th September, 2016, 10.30 A.M

Name of the Company	Upendra Kumar jaiswal & Anr. -Versus- Meera Comtrade Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date.

1. Subhashish Sengupta, Adv.
2. Sanjay Baid, Adv.
3. Suresh Dasgupta, Adv.

Respondents ~~was~~

Behal
9/9/16

ORDER

Ld. Counsels for the respondents are present. Petitioners' counsel is absent.

Case is fixed for disposal of C.P. on previous date. It appears that on every date interim order is extended. The petitioner is not taking any steps for arguing the main C.P. Therefore, the interim order is not extended.

P.T.O.

2.

Case is adjourned.

List the matter on 4th October, 2016 at 10.30 AM for hearing in

Main C.P.

S. Sd -

(S. Vijayaraghavan)
Member (T)

Sd -

(Vijai Pratap Singh)
Member (J)